

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.335/92

Thursday, this the 20th day of January, 1994.

SHRI N DHARMADAN, MEMBER(J)
SHRI S KASIPANDIAN, MEMBER(A)

V Mohanan Nair,
S/o Velayudhan Nair,
Aged 34 years, AC Khalasi,
under the control of EF/AC,
Southern Railway, Trivandrum. - Applicant

By Advocate Mr K Ramakumar

Vs.

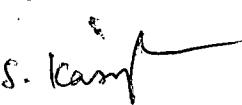
1. The Union of India represented by
General Manager,
Southern Railway,
Madras.
2. The Divisional Personnel Officer,
Southern Railway,
Trivandrum.
3. The Divisional Railway Manager,
Southern Railway,
Trivandrum. - Respondents

By Advocate Mrs Sumathi Dandapani

O R D E R

N DHARMADAN, MEMBER(J)

In the light of the submissions made by the learned counsel for the respondents that the applicant has already been regularised as AC Khalasi Helper, we are of the view that nothing survives for consideration and the case has become infructuous. Accordingly the OA is closed as infructuous. No costs.


(S KASIPANDIAN)
MEMBER(A)


20.1.94
(N DHARMADAN)
MEMBER(J)

TRS